

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1383**

**TO BE ANSWERED ON THURSDAY, 28<sup>TH</sup> JULY, 2022**

**Conduct of Annual Audit by Political Parties**

**1383 # Shri Samir Oraon:**

**Will the Minister of Law and Justice be pleased to state:**

- (a) whether Government is aware of the fact that annual audit is not getting done by various political parties, and whether there are discrepancies where audit has been carried out;**
- (b) if so, the details thereof;**
- (c) whether there are political parties who are not able to provide details of expenditure incurred on elections;**
- (d) if so, the details thereof;**
- (e) whether Election Commission of India has prepared a list of such political parties which do not comply with the Representation of the People Act, 1951; and**
- (f) if so, the details thereof?**

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJIJU)**

**(a) to (f): The information is being collected and will be laid on the Table of the House.**

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